

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2904  
(TO BE ANSWERED ON THE 27<sup>th</sup> March 2023)**

**UPGRADATION AND CONSTRUCTION OF NEW AIRPORT IN MIZORAM**

2904. SHRI K. VANLALVENA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has any plan to construct new airport at Southern Mizoram, if so, the details thereof and if not, the reasons therefor; and  
(b) whether Government has any plan to upgrade Lengpui Airport to meet the international airport standard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 which prescribes the procedure and conditions for development of a new Greenfield airport in the country. As per the Policy, a State Government or an Airport Developer, willing to establish an airport, is required to send a proposal to the Ministry of Civil Aviation (MoCA) for 2-stages approval i.e. 'Site-Clearance' followed by 'In-Principle' approval. Such proposals are considered by MoCA as per the procedure stipulated in the GFA Policy. As of now, no proposal has been received for developing a Greenfield airport in Southern Mizoram, either from State Government concerned or any other Airport Developer.

(b): Lengpui Airport is owned and operated by Government of Mizoram (GoM). GoM has requested AAI to take over Lengpui Airport. AAI had prepared and forwarded a Memorandum of Understanding (MoU) to GoM on 17.01.2014 for taking over of Lengpui Airport. However, during the recent discussion of AAI with GoM, the proposal for transfer of only runway and not the Terminal Building and parking area as suggested by State Government has been found to be not acceptable to AAI.

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